

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 601**  
TO BE ANSWERED ON 07/02/2024

**AUDIT OF MGNREG SCHEME BY CAG**

601 SHRI KANAKAMEDALA RAVINDRA KUMAR:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether Government had undertaken financial and performance audit of MGNREG Scheme by Comptroller and Auditor General of India (CAG) in the State of Andhra Pradesh since June, 2019;
- (b) if so, details thereof and the outcome of such audit; and
- (c) if not, the reasons therefor?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SADHVI NIRANJAN JYOTI)

(a): No, Sir.

(b)&(c): Does not arise.

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